National Company Law Tribunal Allahabad Bench

CP NO. 107/ ND/2012

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: Smt Poonam Gupta VIS shashwat Painteas
Protest
Section of the Companies ACT/1 & B CODE: U/S 397/398 of the Companies act of

SI. NO. Name Designation Representation Signature

1. Ashish U.v. Srivastow Adv. Petitional Abs.

2. Dr. Pawan Janisw J PCMA Respondent &

CP No.107/ND/2012

Sh. Ashish Kumar Srivastava Advocate for the petitioner. Dr. Pawan Jaiswal, PCMA for the respondent. The comments/objections on behalf of the respondent in respect of the report of the Chartered Accountant and Commissioner as well as on the Report of the Regional Director, Ministry of Corporate Affairs through ROC are filed today. A copy of thereof is provided to the petitioner counsel. He proposed to file reply/counter affidavit (comment on the report of the observer and commissioner). Hence, such time is granted.

The matter to be listed on 26th February, 2018.

Date: 08/02/2018

Typed by Md. Zaid (Stenographer) H.P. Chaturvedi,

Member(Judicial)